NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No. 01/2010

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

Name	of the Company	Birla Education Trust &	OrsVersus-Birla Corporation	Ltd. Ors.
Under Section		397/398		
SI. No.			Appearing on behalf of	Signature with date

1. MS. MANJU BHUTERIA, ADY

1. MR. DEBANJAN MANDAL, AM

3. MR. SANDIN KR-TRIVEDI, AM

4. MR. SOUMYA RAY CHOWDHURY,

821/1/18

FOR R-1, 2, 5, 6, 7, 8, 9, 10, 37 & 42

ORDER

No one is represented from the petitioners' side. Ld. Counsel for the respondent nos. 1, 2, 5 and 6, 7, 8, 9, 10, 37 and 42 is present.

List it on 02/04/2018 for further consideration.

(linan K.R.

(Jinan K.R.) Member (J)